

(2)
O.A. No.566/07

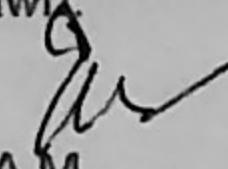
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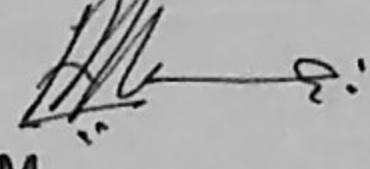
Hon'ble Mr. Ashok S. Karamadi, J.M

Hon'ble Mr. K.S. Menon, A.M

Heard Sri D.P. Singh, learned counsel for the applicant.

Learned counsel for the applicant seeks permission to withdraw this application. When it is brought to notice of counsel for the applicant with regard to the representation made by him as he has not awaited for a period prescribed under Rules but, however, without saying anything on the merits of the case, applicant's counsel is permitted to withdraw the same. Applicant's counsel may make endorsement to this effect. The O.A. is dismissed as withdrawn.


A.M


J.M

Manish/-